

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 107
(IB)-296(PB)/2023

IN THE MATTER OF:

Nimble Credit Cooperative Society Ltd. Petitioner/Applicant
Vs.
Bulland Realtors Private Limited Respondent

Order u/S. 7 of the Insolvency & Bankruptcy Code, 2016 (CIRP)

Order delivered on 03.06.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv. Misbahul Haque
For the RP : Adv. Sumant Batra, Adv. Nidhi Yadav

ORDER

New IA-2805/2024

Notice of this application be issued to the Respondent(s)/Non-Applicant(s) returnable by 24.07.2024.

Mr. Sumant Batra, Ld. Counsel for the RP appears physically and accepts notice on behalf of the RP/Respondent in this IA.

List the matter **on 24.07.2024.**

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)